

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Criminal Appeal No(s). 1475/2014

RAM PRAKASH @ PAPPU &amp; ORS.

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 22/04/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. T. Mahipal, Adv.

For Respondent(s)

Ms. Pragati Neekhara, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Service of notice of lodgement of petition of appeal is complete.

Original record from the Courts below has been received.

Parties, however, have not filed the additional documents.

The matter stands complete, in the given circumstances.

Registry to process to list the same before the Hon'ble Court, as per rules.

(RACHNA GUPTA)  
Registrar